

16.55 hrs

KARNATAKA APPROPRIATION BILL*,
1989

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidate Fund of the State of Karnataka for the services of the financial year 1989-90.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidate Fund of the State of Karnataka for the services of the financial year 1989-90."

The motion was adopted

SHRI A.K. PANJA: Sir, I introduce the Bill.**

Sir, I beg to move:**

"That the Bill to authorise payment and appropriation of certain sums from out of the Consolidated Funds of the State of Karnataka for the services of the financial year 1989-90, be taken into consideration."

MR. CHAIRMAN : The question is:

That the Bill to authorise payment and appropriation of certain sums from and outof the Consolidated Fund of the State of Karnataka for the services of the financial year 1989-90, be taken into consideration.

The motion was adopted

MR. CHAIRMAN: The House will now take up Clause-by-Clause consideration of the Bill. The question is:

*"That Clauses 2 and 3 and the Schedule stand part of the Bill."**The motion was adopted**Clauses 2 and 3 and Schedule were added to the Bill*

MR. CHAIRMAN: The question is:

"That Clause 1, the Enacting Formula and the Title stand part of the Bill."

*The motion was adopted**Clause 1, Enacting Formula and the Title were added to the Bill*

SHRI A.K. PANJA: Sir, I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

The motion was adopted

16.58 hrs.

DISCUSSION UNDER RULE 193

SUCCESSFUL TESTING OF 'AGNI'

[English]

MR. CHAIRMAN: The House shall now take up the next item, that is, Discussion under Rule 193, on the successful testing of 'Agni' on the 22nd May, 1989.

Shri Harish Rawat.

[Translation]

SHRI HARISH RAWAT (Almora): Mr. Chairman, Sir, 22nd May, 1989 will be remembered as a golden day in the history of

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** Introduced/moved with the recommendation of the President.